

[Sh. K.N. Pradhan]

Government. But there has been no follow-up action since then and an ambitious programme could not move further and remained merely an announcement.

Therefore, I request the present Tourism Minister to implement the said programme. This will help in developing at least one big tourist centre in each State. The Bhopal-Udayagiri-Sanchi-Raisen-Bhimvatika-Salkanpur Complex in Madhya Pradesh can also be developed under this programme. Madhya Pradesh has always attracted the tourists from India and abroad on account of its famous lakes of Bhopal, natural beauty of the world-famous 'Tajul' Mosque, the world-famous Buddhist stupas of Sanchi, attractive caves of Udayagiri, fort of Gond Rulers' period at Raisen, paintings in the caves in Bhimvatika, and well-known temple of the Goddess at Salkanpur. But all these places have no facilities, which the tourists need. It is hoped the Central Government will soon make available necessary financial assistance for the development of this tourist complex in Madhya Pradesh.

(v) **Demand for encouragement to ancillary industries by BALCO**

DR. PRABHAT KUMAR MISHRA (Janjgir): Mr. Deputy-Speaker, Sir, there are several public-sector undertakings like S.E.C.L., B.A.L.C.O., N.T.P.C. and I.B.P. in my constituency which falls under Bilaspur district of Madhya Pradesh. There are two cement factories and two paper mills also. For setting up such undertakings land belonging to people is acquired by the Government and the compensation cases remain pending for a long time. As is the case with the Vogo Dam. People are encouraged to set up ancillary industries according to the needs of the above-stated undertakings. In the last few years people in Korba district

have taken loan of lakhs of rupees from banks to set up the ancillary industries to meet the needs of B.A.L.C.O. But these entrepreneurs fail to do their work properly due to the non-cooperative attitude of concerned local authorities and such ancillary units close down. But the industrialists have to pay high rates of interest to banks, and local workers are also rendered unemployed due to such closure. On the one hand Government talks of encouraging ancillary industries while on the other, the prospective industrialists are discouraged by local Government officials. In such a situation the industrialists are compelled to go again and again to Delhi and courts to get their cases disposed of.

I would like to draw the attention of the Government to direct the Delhi-based C.M.D. of B.A.L.C.O. to seriously consider the points raised by the Public Representatives and discharge his duties by solving at his own level such problems as can be easily solved. I request the Minister of Steel and Mines that he should give due attention to these irregularities noticed in Korba BALCO.

(vi) **Demand for payment of outstanding dues to sugarcane growers by management of the sugar Mill Khalilabad (U.P.)**

[English]

DR. CHANDRA SHEKHAR TRIPATHI (Khalilabad): It is learnt that the sugar mill at Khalilabad, district Basti (UP) is being closed down on the ground of its suffering from recurring losses. The Management of the mill has yet to pay about Rs. 50 lakhs to the cane growers. I, therefore, urge upon the Central Government to intervene and ensure that the management of the mill pays to the farmers their outstanding dues and the mill is not closed.